



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[THURSDAY, THE 19TH DAY OF DECEMBER, 2024]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MRS. JUSTICE MALASRI NANDI

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

HON'BLE MRS. JUSTICE MITALI THAKURIA

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

AND

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

SITTING IN THE COURT NO. 1 (NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE SKH. NOOR MAHAMMAD, ADVOCATE,**
MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

1. MR. KAMAL NAYAN CHOUDHURY : PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION.
2. MR. CHINMOY CHOWDHURY : CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND,
MIZORAM, ARUNACHAL PRADESH AND SIKKIM.

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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Any interested learned advocates/person(s) who desire to witness the reference may visit the following link:

<https://youtube.com/live/LdFw2hjTTOU>